

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P. (S) No. 3182 of 2020**

(Umesh Kumar Yadav Vs. The State of Jharkhand & Ors.)

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioners : Mr. L.C. N. Shahedo, Advocate

For the Respondents : Mrs. Vandana Singh, Sr. SC-III

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**04/ 12.04.2021** As prayed, one week time is granted to the learned counsel for the petitioner for removing the defect as pointed out by the office.

**(Dr. S.N. Pathak, J.)**

punit/-